

SHRI M. VALIULLA: But the passport is only for the country of origin. But does India have any knowledge of the number of people entering this country?

SHRI B. N. DATAR: When they come here entries are made in the register.

SHRI M. GOVINDA REDDY: May I know Sir, whether compulsorily, when Commonwealth citizens or others from foreign countries come here, they have to register themselves here in India after their arrival?

SHRI B. N. DATAR: All these things are given very clearly in the Indian Passport Rules. In some cases they have got to register themselves. In others, for example in the case of tourists naturally other considerations come in.

PURCHASE OF FAIREY FIREFLY MARK I AIRCRAFT

*555. **SHRI M. VALIULLA:** Will the Minister for DEFENCE be pleased to state:

(a) whether it is a fact that an order for five Fairey Firefly Mark I aircraft was placed with M/s. Fairey Aviation Company Limited without calling for tenders; and

(b) if so, what is the value of each of these aircraft?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) and (b). The Fairey Mark I type of aircraft was selected after very careful consideration as best suited to fulfil the specialised role of target towing and accordingly, orders were placed for five such aircraft with the manufacturing-firm. This question of calling for tenders, thus, did not arise. The value of each aircraft is Rs. 2 lakhs approximately.

SHRI H. P. SAKSENA: What is, the value? I could not hear properly.

SARDAR S. S. MAJITHIA: Rs. 2 lakhs.

SHRI M. VALIULLA: May I know, Sir, whether any consultation took place between the Government and the H.A.L. whether they will be able to manufacture such aircraft or not?

SARDAR S. S. MAJITHIA: The H.A.L. are not producing this aircraft. In any case this aircraft is produced by Messrs.

Fairey Aviation Company Limited and they will not allow any manufacturing firm in India to manufacture this particular type of aircraft.

SHRI KISHEN CHAND: May I know, Sir, whether there is a policy to standardise the aircraft in the Defence Ministry, or are they taking different types of aircraft?

SARDAR S. S. MAJITHIA: Well, we buy aircraft as and when they develop; and when we find that they are suitable to our needs we buy those particular types.

SHRI KISHEN CHAND: In view of the requirements of maintenance, what arrangements are made for getting the spare parts of these new types of aircraft?

SARDAR S. S. MAJITHIA: Normally we order the spares along with the aircraft and then further supplement them. We sometimes place orders later on for the particular types of spares that are being used in excess of what we thought originally.

SHRI H. C. DASAPPA: Are these trainer aircraft?

SARDAR S. S. MAJITHIA: No, it is not a trainer aircraft. It is a target towing aircraft. I would like to add that this aircraft is even today being used by three other countries in Europe.

SHRI KISHEN CHAND: What workshop facilities are available for maintaining and fixing up these parts to these aeroplanes?

SARDAR S. S. MAJITHIA: As for workshop facilities, well, normally we have our maintenance personnel trained in India....

SHRI KISHEN CHAND: For new aircraft?

SARDAR S. S. MAJITHIA: And they are maintaining these aircraft in a serviceable condition.

BASIC SCHOOLS CONVERTED FROM PRIMARY SCHOOLS

*556. **SHRIMATI SAVITRY DEVI NIGAM:** Will the Minister for EDUCATION be pleased to state the number of Basic schools converted from ordinary Primary schools in the year 1955-56?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): A statement is laid on the Table of the Sabha. [See Appendix XIV, Annexure No. 91.]

SHRIMATI SAVITRY DEVI NIGAM: May I know the amount of money given to each primary school for converting it into a basic school?

DR. K. L. SHRIMALI: The hon. Member wants to know how much money we gave to each school. There are thousands of schools to which we have given grants and it will be difficult.

MR. CHAIRMAN: The average.

SHRIMATI SAVITRY DEVI NIGAM: I want to know the cost of conversion.

DR. K. L. SHRIMALI: I do not have the figures. For some of the schools, we gave 30 per cent. of the expenditure incurred.

SHRIMATI SAVITRY DEVI NIGAM: It is given in this Statement that the reports have not been received from the various States. I want to know the exact date when these States got the sanction for the conversion.

DR. K. L. SHRIMALI: We have not yet received the Reports.

MR. CHAIRMAN: What she wants to know is: When did they receive the sanction for the conversion; not whether you have received the reports or not. Was that not your question?

SHRIMATI SAVITRY DEVI NIGAM: Yes, Sir.

DR. K. L. SHRIMALI: Well, these schemes were sanctioned in 1955-56 and it is difficult to give the exact dates of the various sanctions.

SHRIMATI SAVITRY DEVI NIGAM: What are the reasons given by the States for not submitting their reports?

DR. K. L. SHRIMALI: No reasons.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether the hon. Minister is aware that most of these converted schools are in very bad condition for want of equipment and trained personnel?

DR. K. L. SHRIMALI: To which State does the hon. Member refer?

SEVERAL HON. MEMEBERS: All the States.

SHRI ABHIMANYU RATH: Orissa.

SHRIMATI SAVITRY DEVI NIGAM: I want to know especially about Ajmer.

DR. K. L. SHRIMALI: If the hon. Member draws my attention to any particular school that she may have in view, I shall look into the matter.

SHRI M. GOVINDA REDDY: May I know, Sir, whether any target has been fixed by the Centre for this conversion?

DR. K. L. SHRIMALI: We have the target for the conversion in the Second Five Year Plan of 25,440 schools into junior basic schools.

SHRI M. GOVINDA REDDY: For the year 1955-56 was any target fixed?

DR. K. L. SHRIMALI: For the year 1955-56, I would refer the hon. Member to the First Five Year Plan.

श्री देवकीनन्दन नारायण : क्या मंत्री महोदय यह बतला सकेंगे कि इन स्कूलों में अब तक किस दर्जे तक में बुनियादी तालीम दाखिल हो गई है ?

डा० के० एल० श्रीमाली : ये सब जूनियर बेसिक स्कूल हैं ।

श्री देवकीनन्दन नारायण . क्या माननीय मंत्री महोदय यह बताने की कृपा करेंगे कि कौन कौन से बेसिक क्राफ्ट्स इन स्कूलों में दाखिल हैं और क्या केन्द्रीय सरकार की ओर से क्राफ्ट्स को दाखिल करने के सम्बन्ध में कोई सूचना राज्य सरकारों को भेजी गई है या नहीं ?

डा० के० एल० श्रीमाली : जहां जिस वातावरण के अनुकूल क्राफ्ट्स हैं वहां उन्हें राज्य सरकारें चुन सकती हैं ।

DR. RAGHUBIR SINH: May I know if any conditions were imposed at the time of making these grants that those institutions should provide certain requisite personnel and equipment?

DR. K. L. SHRIMALI: Yes, Sir. Grants differ from State to State but the major condition is that the State Governments have to find matching funds for receiving the Government of India grant.

SHRI H. C. DASAPPA: If a State converts more than its quota, are the grants also suitably enhanced?

DR. K. L. SHRIMALI: Well, Sir, our difficulty has been that the State Governments have not been able to utilise the funds that have been placed at their disposal but if they make any additional request, the Ministry of Education will always consider it.

SHRI V. C. KESAVA RAO: When a primary school is converted into a basic school, are the teachers working in the primary schools who get into these basic schools given more pay?

DR. K. L. SHRIMALI: That differs from place to place.

SHRIMATI MAYA DEVI CHETTRY: May I know the number of primary schools converted into basic schools in the State of West Bengal?

DR. K. L. SHRIMALI: All this is in the Statement, Sir.

SHRI B. P. BASAPPA SHETTY: May I know the number of primary schools converted into basic schools during the first Five Year Plan period?

DR. K. L. SHRIMALI: Whatever information I have is contained in the Statement, Sir.

SHRI M. VALIULLA: It is clear from the Statement that a particular number of schools have been sanctioned for some States and it is also clear that they have opened more schools. In this connection, I want to know whether the grants have also been increased suitably.

DR. K. L. SHRIMALI: I do not know how the hon. Member says that more schools have been opened. We have not received reports from most of the States and the reports we have received relate only to West Bengal where we sanctioned 125 schools and the report says that they have converted 85; in Madhya Bharat 168 schools were sanctioned for conversion and 168 have been converted. Rajasthan was sanctioned 10 and....

MR. CHAIRMAN: Please don't read what is contained in the statement.

SHRI M. VALIULLA: Mysore has opened 168.

DR. K. L. SHRIMALI: The Mysore Government has not given a report. This figure of 168 relates to Madhya Bharat.

DR. R. P. DUBE: Is there trained personnel available to man these schools? If so, where are they trained?

DR. K. L. SHRIMALI: We are converting the ordinary training schools into basic training schools.

SHRI H. P. SAKSENA: When these ordinary primary schools are converted into basic schools, are the teachers also converted likewise?

(No reply)

SHRI ABHIMANYU RATH: Is the hon. Minister aware of the fact that some of the teachers of such schools are engaged in party propaganda work? If so, what action is taken?

DR. K. L. SHRIMALI: I am not aware of that, Sir.

INDIAN APPRENTICES RECEIVING TRAINING IN GERMANY

*557. **SHRI M. GOVINDA REDDY:** Will the Minister for EDUCATION be pleased to state:

(a) the number of Indian apprentices selected by Government who are receiving training at present in (i) West Germany and (ii) East Germany; and

(b) whether negotiations for getting more training facilities for Indian apprentices in both the States are in progress?

THE DEPUTY MINISTER FOR EDUCATION (DR. MONO MOHAN DAS): (a) (i) 101 engineers and technologists.

(ii) None.

(b) Yes, Sir. Only with the West German Government.

SHRI M. GOVINDA REDDY: May I know whether this number includes people sent from the industrial concerns in India also?

DR. MONO MOHAN DAS: So far as industrial concerns are concerned, our Rourkela Plant, a project under the Ministry of Iron and Steel, also sends large number of engineers to be trained in Germany.